

(b)

Hon. S. Zaheer Hasam, V.C. (J)

Hon. Ajay Johri, Member (A)

11/12/09

Hon. Justice K. Wadhwa, V.C.

Hon. K. J. Reman, Jm.

Sri A. K. Gaur on behalf
of the opposite parties files
an application mentioning
that the applicant, K. C. Lal
died sometime in 1988.
Since no application for
substitution has been made,
the application abates. It
should be consigned to the
record room as abated.

for

Am.

Dr

VC,

Vag

21-12-89

Copy of order prepared